## <u>NOTICE</u>

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, **on account of paucity of time, adjourned the matters on the Daily Board dated** 7<sup>th</sup> July 2025 as follows :

Sr No	Date	Sr No	Date
35 , 36 38 to 41 & 43, 44, 46	July 28,2025	99	July 14,2025
37	July 21,2025	70 , 128 & 137	July 21,2025
42	July 14, 2025	136	July 18,2025
45,47	July 18,2025	100 to 110	August 05,2025
48 to 50 & 52 to 58	July 29,2025	111 to 120	August 06,2025
59 to 68	July 30,2025	121 to 127 & 129 ,130	August 07,2025
69, 71 to 79	July 31,2025	131 to 136 & 138, 139 to 141	August 08,2025
80 to 89	August 01,2025	142 to 147	August 11,2025
90 to 96 & 98	August 4,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this  $10^{\text{th}}$  day of July, 2025.

By order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.